

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1361

ANSWERED ON:03.03.2015

SHIFTING OF POLLUTED INDUSTRIES

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Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the factories being established across the country are violating the pollution norms;
- (b) whether the Government has conducted any study regarding such factories;
- (c) if so, the details of factories violating pollution norms in the country particularly in Uttar Pradesh, State-wise;
- (d) the action taken by the Government in this regard;
- (e) whether the Government has any proposal for shifting the polluting industries operating in the metro cities to other places; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) The Central Pollution Control Board (CPCB) under Environmental Surveillance programme (ESS) conducting surprise inspections of industrial units across the country. The CPCB has issued directions to the defaulting industries under Section 5 of the Environment (Protection) Act, 1986 as well as to the State Pollution Control Board (SPCB) under Sec 18 (1)(b) of Air (Prevention and Control of Pollution) Act, 1981 /Water (Prevention and Control of Pollution) Act, 1974. The State-wise (including Uttar Pradesh) summary status of the number of directions issued by CPCB under ESS inspections during the last three years and current year upto January, 2015 is given in the Annexure-I. The list of industries to whom directions have been issued under ESS programme in Uttar Pradesh is given in the Annexure-II.

In addition to above, the CPCB has also issued directions under Section 5 of the Environment (Protection) Act, 1986 and as well as the SPCB under Sec 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 /Water (Prevention and Control of Pollution) Act, 1974, to 316 industries in Uttar Pradesh during 2010-15 in the matter of VIP references, court matters, public complaints and NGRBA programme etc.

(e) & (f) There is no proposal for shifting the polluting industries operating in the metro cities to other places.